

**INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "SMC-2": NEW DELHI  
(Through Video Conferencing)**

**BEFORE  
SHRI R.K. PANDA, ACCOUNTANT MEMBER**

ITA No. 6380/Del/2019  
Asstt. Year 2011-12

Savitri Suneja, 1959, Katra Lachoo Singh, Bhagirath Palace, New Delhi - 110 006 PAN AAWPS6234J	Vs.	ACIT, Circle 47(1) New Delhi.
(Appellant)		(Respondent)

Assessee by:	None
Department by :	Ms. Shivani Bansal, Sr. DR
Date of Hearing	06/01/2021
Date of pronouncement	06/01/2021

**ORDER**

**PER R.K. PANDA, AM**

This appeal filed by the assessee is directed against the order passed by the Ld. CIT (A) 16, New Delhi relating to assessment year 2011-12.

2. None appeared on behalf of the assessee, at the time of hearing. However, an application seeking permission to withdraw the appeal has been filed on the ground that the assessee has opted for Vivad Se Vishwas scheme 2020 and has already filed Form No. 1 & 2 as prescribed under the scheme. Further the assessee has been issued Form 3 under the said scheme.

3. Considering the aforesaid situation, the captioned appeal is consigned to record and treated as dismissed. However, the aforesaid is subject to a caveat that in case the dispute relating tax arrears for the captioned assessment year is not ultimately resolved in terms of the aforesaid scheme, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. The Revenue has no objection with regard to the aforesaid caveat.

4. In view of the aforesaid, the appeal of the assessee is consigned to record and for statistical purposes is treated as dismissed.

5. The above decision was announced in the presence of both the sides and on conclusion of Virtual Hearing on 6<sup>th</sup> January, 2021.

**Order pronounced on 6<sup>th</sup> January, 2021.**

sd/-  
**(R.K. PANDA)**  
**ACCOUNTANT MEMBER**

Dated: 6<sup>th</sup> January, 2021

***Veena***

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi